

HIGH COURT OF CHHATTISGARH: BILASPUR

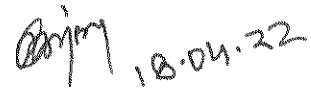
ORDER

No. 819/Confdl./2022
II-2-90/2001 (Part-IV)

Bilaspur, dated the 18th April, 2022

- A) Shri Arvind Kumar Verma, Member of Higher Judicial Service and presently posted as District and Sessions Judge, Raipur is transferred and appointed as Registrar General in the Establishment of the High Court from the date he assumes charge of his office.
- B) Shri Sudhir Kumar, Member of Higher Judicial Service and presently posted as District and Sessions Judge, Bilaspur is transferred and appointed as Registrar (Vigilance) in the Establishment of the High Court from the date he assumes charge of his office.
- C) Shri Balram Prasad Verma, Member of Higher Judicial Service and presently posted as District and Sessions Judge, Korba is transferred and appointed as Registrar (Selection and Appointment) in the Establishment of the High Court from the date he assumes charge of his office.
- D) Shri K. Vinod Kujur, Member of Higher Judicial Service and presently posted as District and Sessions Judge, Balod is transferred and appointed as Registrar (Judicial) in the Establishment of the High Court from the date he assumes charge of his office.
- E) Shri Shakti Singh Rajput, Member of Higher Judicial Service and presently posted as I Additional District and Sessions Judge, Raigarh is transferred and appointed as Officer-on-Special Duty-cum-Central Project Co-ordinator, E-Courts Mission Mode Project in the Establishment of the High Court from the date he assumes charge of his office.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 820/Confdl./2022
II-2-90/2001 (Part-IV)

Bilaspur, dated the 18th April, 2022

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 2/-

2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18.
 1. Shri Arvind Kumar Verma, District and Sessions Judge, Raipur,
 2. Shri Sudhir Kumar, District and Sessions Judge, Bilaspur,
 3. Shri Balram Prasad Verma, District and Sessions Judge, Korba,
 4. Shri K. Vinod Kujur, District and Sessions Judge, Balod,

*for information and compliance. He is directed to take over charge in the High Court Establishment **on or before 07.05.2022** and send his handing and taking over charge reports forthwith. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **on or before 07.05.2022** under intimation to this Registry.*

5. Shri Shakti Singh Rajput, I Additional District and Sessions Judge, Raigarh for information and compliance. He is directed to take charge in the High Court Establishment **on or before 07.05.2022** and send his handing and taking over charge reports forthwith.

19. District & Sessions Judge, Raigarh for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same on or before 07.05.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of the transferred Officer to this Registry.

20. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
23. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


18.04.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL